

are reproduced in English, Arabic, French and Spanish journals of Indian Council for Cultural Relations;

(b) if so, the reasons therefor; and

(c) whether Council's journals are never published on schedule dates; if so, the reasons therefor and action taken against the defaulting officials?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. However, the issue of a journal is sometimes delayed owing to paper shortage or the failure on part of the printing presses to meet the deadline, both of which are beyond the control of the Council.

Settlement of Dispute between Management and Workers of Precision Bearings India Ltd., Baroda

5756. SHRIMATI PARVATHI KRISHNAN: Will the Minister of LABOUR be pleased to state:

(a) whether workers of Precision Bearings India Limited, Baroda are on strike from 24th December, 1974 and if so, their demands;

(b) whether the demands were referred to Labour Commissioner who proposed compromise formula, and if so, the facts thereof;

(c) whether the management refused to accept the proposal given by the Labour Commissioner;

(d) whether with the cooperation of the workers, Company has been making net profit of Rs. 45 lakhs; and

(e) if so, the steps Government are going to take to settle the dispute?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (e). Information is being collected and will be laid on the Table of the House.

World Population Conference, in Bucharest

5757. SHRI R. P. DAS: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government propose to examine and review its entire outlook to the population question and place it on a scientific background in the light of the new world experiences;

(b) whether the experience gathered in the twelve day World Population Conference of Bucharest has been put to practice in the Family Planning Centres under the direct management of this Ministry; and

(c) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Official policies and programmes are being continuously reviewed in the light of new experiences to adopt them to the changing situations.

(b) and (c) The World Population Conference at Bucharest adopted a World Plan of Action of which India was a principal supporter. The main point of that document underlines the necessity to evolve national population programmes to improve the quality of life of the people by making them part of the entire socio-economic development plans.

India had already been following these principles in respect of her population programmes. The official

family planning programme is basically a welfare measure which together with other development plans is expected to improve the life-situation of our people. Family Planning Services are delivered in an integrated package with Health & Nutrition with special emphasis on Maternal and Child Health. It is also linked with the national programme of minimum needs.

Programme to Treat the Blind

5758. SHRI P. M. MEHTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state.

(a) whether the National Society for the Prevention of Blindness has prepared a programme of surgery to treat the 50 lakh blind whose sight can be restored;

(b) if so, the outlines of the programme;

(c) when the same is likely to be started; and

(d) the total amount likely to be spent?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No.

(b) to (d). Do not arise.

Anti-Indian Activities by China from Nepalese Soil

5759. SHRI R. V. SWAMINATHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have expressed resentment with the Nepalese Government for allowing China to carry anti-Indian activities on the soil of Nepal;

(b) whether any protest has been lodged with the Nepalese Government in this regard;

(c) if so, the reaction of the Nepalese Government;

(d) whether China is still making anti-Indian activities from the Nepalese soil; and

(e) if so, what steps are being taken by Government to counteract such activities?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) Our Embassy in Nepal has drawn the attention of the Nepalese Government to the objectionable propaganda against India being carried on by the Chinese Embassy in Kathmandu and has urged upon them to take necessary steps to stop such anti-Indian activities in a third country's capital

(c) The Nepalese Government assured us that suitable action would be taken

(d) From time to time such anti-Indian publicity materials are still being put out by the Chinese Embassy in Kathmandu

(e) Apart from the continuing contact with the Nepalese Government, the Indian Embassy has itself taken suitable steps to counteract the Chinese propaganda in Kathmandu.

Visit to India by Prime Minister of Fiji

5760. SHRI HARI KISHORE SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Fiji visited India recently;

(b) if so, the nature of discussions held by him with the Government of India; and